

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1012
TO BE ANSWERED ON FEBRUARY 05, 2026
INCOMPLETE HOUSES UNDER PMAY-U**

**NO. 1012. SHRI DHAIRYASHEEL SAMBAJIRAO MANE:
SHRI CHAVAN RAVINDRA VASANTRAO:
SHRI SUDHEER GUPTA:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a)the number of houses remaining incomplete under the Pradhan Mantri Awas Yojana - Urban (PMAY-U) as the scheme deadline ended on 31 December, 2025, State/UT-wise;**
- (b)the reasons for delay in completion of these houses including issues relating to fund release, beneficiary contribution, contractor performance, land availability and approvals by Urban Local Bodies;**
- (c)the details of the total funds sanctioned, released and utilised for these houses so far, State/UT-wise;**
- (d)whether the Government proposes to extend PMAY-U to complete the unfinished houses under the scheme, if so, the details thereof and if not, the reasons therefor; and**
- (e)the steps taken/being taken to ensure accountability, prevent cost escalation and ensure timely delivery of completed houses to eligible beneficiaries under PMAY-U?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) to (e): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries including slum dwellers across the country.**

Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

PMAY-U & PMAY-U 2.0 are demand driven schemes. Selection of beneficiaries, formulation of projects and execution is done by States/Union Territories (UTs). States/UTs assess the requirement through their Urban Local Bodies (ULBs)/Implementing Agencies in their respective jurisdictions, select the beneficiaries based on eligibility criteria and implement housing projects. Based on the demand survey and selection of beneficiaries, the project proposals are prepared and approved by the State Level Sanctioning and Monitoring Committee (SLSMC) headed by the Chief Secretary of States/UTs for further consideration of release of Central Assistance by the Central Sanctioning and Monitoring Committee (CSMC).

Based on the project proposals submitted by States/UTs under PMAY-U, a total of 111.62 lakh houses have been sanctioned across the country, including Rajasthan as on 22.01.2026. Out of this, 96.30 lakh are completed/delivered to the beneficiaries. The State/UT-wise details of houses sanctioned, grounded, completed/delivered to the beneficiaries under PMAY-U along with Central Assistance released and utilized by States/UTs so far, across the country is at Annexure. Further, under PMAY-U 2.0, a total of 10.66 lakh houses has been sanctioned across the country including Rajasthan, of which 2.24 lakh have been grounded and 71,594 are completed/delivered to the beneficiaries.

The timeline for completion of houses/projects varies from State to State and it generally takes 12-36 months in different verticals of the scheme and as per Detailed Project Reports (DPRs) of respective projects.

The completion timeline for houses depends on various factors like availability of encumbrance free land, statutory compliances for start of construction, arrangement of funds by beneficiaries etc. The States/UTs have been directed to continue and expeditiously complete the ongoing work of under-construction houses even after 31 December 2025, where construction of houses has already reached plinth level and funds have also been released.

To ensure transparency and accountability, the Mission uses various measures in implementation of the scheme. A comprehensive and robust MIS system has been developed which helps all stakeholders to seamlessly manage information pertaining to physical and financial progress. The MIS is equipped with Geo-tagging features and integrated with BHUVAN Portal of National Remote Sensing Centre (NRSC) and BHARAT MAP of National Informatics Centre (NIC) for monitoring the progress of construction of houses. MIS has also been integrated with UMANG Mobile App, NITI Aayog Dashboard and DBT Bharat Portal for dissemination of information. To ensure that benefits go only to the genuine beneficiaries, various linkages have been placed such as UIDAI for Aadhar validation of beneficiaries and GIS based Central MIS etc.

The Ministry conducts regular review with the States/UTs on progress of the scheme including timely submission of compliances by States/UTs for subsequent release of Central Assistance and its utilization for completion of the sanctioned houses within the stipulated timeline.

State/UT-wise details of houses sanctioned, grounded, completed along with Central Assistance released and utilized under PMAY-U

S. No.		Name of the State/ UT	Physical Progress of Houses (Nos.)		Financial Progress (₹ in crore)		
			Sanctioned	Construction Completed	Released	Utilised	
1	States	Andhra Pradesh	19,06,887	11,23,070	23,800.3	22,668.7	
2		Bihar	2,91,422	1,98,305	3,728.70	3,638.4	
3		Chhattisgarh	2,81,111	2,61,656	4,316.60	4,145.2	
4		Goa	3,146	3,146	75.04	75.0	
5		Gujarat	9,72,025	9,46,489	19,989.08	19,739.8	
6		Haryana	1,14,667	72,385	1,723.50	1,451.8	
7		Himachal Pradesh	12,640	11,889	214.66	211.7	
8		Jharkhand	2,29,156	1,65,694	3,215.57	2,965.8	
9		Karnataka	5,76,956	3,98,363	7,774.60	7,256.0	
10		Kerala	1,61,957	1,39,469	2,499.36	2,384.0	
11		Madhya Pradesh	9,46,592	8,91,236	15,555.00	15,369.4	
12		Maharashtra	11,85,439	10,21,741	19,907.27	19,508.2	
13		Odisha	2,03,380	1,68,803	2,689.95	2,429.3	
14		Punjab	1,20,990	1,00,937	2,018.47	1,841.3	
15		Rajasthan	2,92,400	2,57,519	5,283.68	5,042.7	
16		Tamil Nadu	6,67,138	6,18,774	10,737.68	10,370.4	
17		Telangana	2,48,074	2,24,827	3,906.96	3,778.5	
18		Uttar Pradesh	17,74,949	17,13,563	27,195.11	26,710.4	
19		Uttarakhand	63,605	50,925	1,089.69	982.1	
20		West Bengal	6,15,105	5,06,208	8,907.91	8,514.2	
Sub-total (States)			1,06,67,639	88,74,999	1,64,629.11	1,59,082.7	
21	North Eastern States	Arunachal Pradesh	8,068	8,068	175.91	166.2	
22		Assam	1,69,626	1,44,057	2,345.51	2,286.5	
23		Manipur	52,519	22,463	550.63	468.5	
24		Meghalaya	4,758	2,839	63.23	33.2	
25		Mizoram	39,150	33,946	516.17	502.4	
26		Nagaland	31,067	30,147	443.36	408.3	
27		Sikkim	299	219	7.09	4.3	
28		Tripura	87,895	81,906	1,342.02	1,254.5	
Sub-total (NE States)			3,93,382	3,23,645	5,443.92	5,123.8	
29	Union Territories	A&N Islands	376	233	3.72	2.9	
30		Chandigarh	1,256	1,256	28.78	28.8	
31		D&NH and D&D	9,947	9,513	208.53	194.3	
32		Delhi	29,976	29,976	692.53	692.5	
33		J&K	42,584	35,161	574.73	434.5	
34		Ladakh	1,283	960	25.23	12.5	
35		Puducherry	15,995	12,519	232.67	197.8	
Sub-total (UTs)			1,01,417	89,618	1,766.19	1,563.2	
Grand Total			111.62 Lakh	96.30 Lakh*	1.72 Lakh Cr.	1.66 Lakh Cr.	

* Includes completed 3.42 lakh houses of JnNURM during mission period.